

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF April 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYSSECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-339/2025	26.03.2025	KARTIK GARG VS. M/s. FRANCHISE INDIA HOLDING PVT. LTD.	SUDESH KUMAR & KESHAV KUMAR SRIVASTAVA 9313195031 & 9999225026	20.04.2026	390	YES	Contested	-----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1037/2025	20.09.2025	ZARAR AHMAD VS MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA & ASHUTOSH GUPTA 8279971561 & 9891826827	23.04.2026	215	YES	Contested	----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-688/2025	13.06.2025	R.K. GOEL ABHAY KUMAR JAIN VS. MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI & SYED ADIL HUSAIN 9871441764 & 7428660568	28.04.2026	319	YES	Contested	-----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	OMP(I) COMM-10/2026	05.01.2026	TATA CAPITAL LTD. VS EXPERIVA ENGINEERING SERVICES	SUNIL SEHRAWAT & SAKSHI SHARMA 9212190624 & 9928753216	16.04.2026	101	YES	Contested	----	-----	Petition U/sec-9 of Arbitration Act, 1996
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/47/2025	13-01-2025	VIRENDER KUMAR VS UNION OF INDIA	AKSHU JAIN 9810300955	06-04-2026	448	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/48/2025	13-01-2025	SANJEEV KUMAR VS UNION OF INDIA	AKSHU JAIN 9810300955	06-04-2026	448	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/873/2024	12-08-2024	DEEPTI PATEL Vs C P PATEL FARM SEEDS PVT LTD AND ANR	RASHMI AGGARWAL 9711039011	15-04-2026	611	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1338/2024	04-12-2024	SACHIN SHARMA VS SAGHIR AHMAD	PRAVEEN AGGARWAL 9818724612	17-04-2026	499	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/386/2025	07-04-2025	SURYA ROSHNI LTD VS CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	VINEET JAIN 9958127227	24-04-2026	382	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1289/2025	04.12.2025	UNION BANK OF INDIA VS SHAHID	ALOK KUMAR 18.04.26	135	YES	DECREE	-	-	-	
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1390/2022	01.06.22	NARENDER KHURANA VS M/S RANA POLYCLOT LIMITED	VASU PUROHIT P. 21.04.26	1420	YES	DISMISSED	-	-	-	
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 493/2023	21.03.23	SEEMA RATHORE VS YUNUS	SAHIB RAJPUT 22.04.26	1128	YES	DECREE	-	-	-	
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY						835					

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			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 57/2024	09.01.24	MR H D DAGA VS SH. KAMAL KISHORE SHARMA	ANJALI NEHRA	830426	835	YES	DECREE				
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)-1190/2025	14.11.2025	DEEPU JINDAL VS. MCD	SH. SATYENDRAKUMAR SINGH	9811161525	01.04.2026	138 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	ARBITRATION	OMP (I) (COMM)/376/2026	18.03.2026	AKHIL BHARTIYA RRACHNATAMAK KARYA SANSTHAN VS. DELHI URBAN SHELTTTER IMPROVEMENT.	SH. SUNIL KUMAR OJHA	8800972470	04.04.2026	17 DAYS	NO (ARBITRATION PETITION)	CONTESTED	NA	NA	ARBITRATION
			304	RECOVERY	CS (COMM)-1181/2025	13.11.2025	M/S SUPER CASSETTES INDUSTRIES PPVT. LTD. VS. M/S CCN ENTERTAINMENT INDIA PVT. LTD.	SH. K.K. KHETAN	9810389109	06.04.2026	144 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)-1238/2025	24.11.2025	YOGESH VS. MCD	SH. SATYENDRAKUMAR SINGH	9811161525	10.04.2026	137 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)-1118/2025	25.10.2025	RAKESH KUMAR GOEL VS. MCD	SH. SATYENDRAKUMAR SINGH	9811161525	17.04.2026	174 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)-952/2024	03.09.32024	RAM CHARAN BANSAL CONSTRUCTION PVT. LTD. VS. DELHI JAL BOARD AND ANRS	MS. SIKHA GOEL	8287634805	18.04.2026	592 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)-65/2025	16.01.2025	WELLVERSED HEALTH PVT. LTD. VS. PROTEIN LOVERS AND Ors	SH. KUNAL KHANNA	9999757185	27.04.2026	466 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)-697/2024	05.06.2024	KALPANA GUPTA VS. SANDEEP GUND	SH. AJAY KUMAR	9891191156	29.04.2026	693 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1067/2024	26.09.2024	SUBHASH CHAND VS. RAHUL KUMAR	SH. ANIL KUMAR HAJELA	9810134489	18.04.2026	570 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-516/2024	06.04.2024	RAJNISH YADAV VS.MCD	SH. SATYAJIT KUMAR	955521546	25.04.2026	569 DAYS	YES	CONTESTED	NA	NA	RECOVERY

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			305 EXTENSION BLOCK THC DELHI	MISC. APPLICATION	MISC. DJ-911/2025	06.12.2025	MUNCIPAL CORPORATION OF DELHI VS. SAHIB ENTERPRISES	SH. SANJAY SETHI	9810395171	28.04.2026	143 DAYS	YES	CONTESTED	NA	NA	MISC. APPLICATION
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1120/2025	CS (COMM)/---	27.10.2025	SAROJ BALA VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	28.04.2026	10 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)/1098/2025	CS (COMM)/1098/2025	15.10.2025	YOGESH AGGARWAL VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	29.04.2026	SAME DAY	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	233/2025	28.02.2025	M/S UNIQUE INTERNATIONAL VS DR. KAWALDEEP DHAM	RAJEEV CHAUHAN	9891467200	11.04.2026	407	NIL	NIL	NIL	NIL	RECOVERY
			302	CS (COMM)	1557/2023	07.12.2023	M/S R.K. GOEL ABHAY KR. JAIN VS MCD	A.K. TRIVEDI	9810104312	18.04.2026	863	NIL	NIL	NIL	NIL	RECOVERY
			302	CS (COMM)	494/2025	06.05.2025	VIVEK SARDA VS SAURABH KHANDELWAL	JATIN MANN	9873558888	28.04.2026	357	NIL	NIL	NIL	NIL	RECOVERY
				CS (COMM)	495/2025	06.05.2025	M/S SHREE GRANITES VS SAURABH KHANDELWAL	JATIN MANN	9873558888	28.04.2026	357					
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/565/2021	12-02-2021	APTARA TECHNOLOGIES PVT LTD Vs JAYPREE BROTHERS MEDICAL PUBLISHERS (P) LTD	ASHOK POPLI	9811031736	11-04-2026	1884 DAYS		Contested/ DISMISSED	NIL	NIL	6
			308 EXTENSION BLOCK THC DELHI	SUIT FOR POSSESSION AND RECOVERY	CS (COMM)/478/2025	03-05-2025	Rai sahib Laxmi narain charitable trust through trustees and ors Vs MS Hitachi Payment Services Pvt Ltd formerly MS Prizm	H.S.KOHLI	810119661	13-04-2026	345 DAYS		Contested/ DECREE	NIL	NIL	3
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/702/2025	01-07-2025	RAJAT AND COMPANY COMMODITIES PRIVATE LIMITED Vs VEDANT ENTERPRISES	Madhav Gawri	8700568976	01-04-2026	274 DAYS		Contested/ DISMISSED	NIL	NIL	2(1)(C)
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1159/2025	06-11-2025	Delhi Gujrat Road Carrier Vs THE NEW INDIAN ASSURANCE CO LTD	SUBHASH ARAGHAV	9971990798	24-04-2026	169 DAYS		Contested/DECREE	NIL	NIL	6
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1233/2025	22-11-2025	PANKAJ ARORA Vs MUNICIPAL CORPORATION OF DELHI	VIDHYA SAGAR SHARMA	8279971561	15-04-2026	144 DAYS		Contested/DECREE	NIL	NIL	6
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/43/2026	14-01-2026	SHIVANGI AGGARWAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	30-04-2026	106 DAYS		Contested/DECREE	NIL	NIL	6
9	SH. ANIL ANTI, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		RECOVERY	CS (COMM)/2450/2019		M/S NEELANSH ELECTROTECH SYSTEMS PVT LTD Vs M/S RAMA CONTRACTORS	MORESHWAR PRASAD(P),	9818341523	20-04-2026	2390		CONTESTED			
				RECOVERY	CS (COMM)/685/2025		Pawan Bansal Vs Municipal Corporation of Delhi	Satyendra kumar singh(P),	9811161525	22-04-2026	313		CONTESTED			

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				RECOVERY		CS (COMM)/1702/2021	KRIPA RAM RAMJI DASSAMISH Vs EXQUISITET ENTERPRISES PRIVATE LIMITED	9953328394	AMISH TANDON(P),	25-04-2026	4780		CONTESTED			
				RECOVERY		CS (COMM)/520/2025	Yogesh Aggarwal VsMunicipal Corporation of Delhi	9811161525	VsSatyendra kumar singh(P),	28-04-2026	350		CONTESTED			
				RECOVERY		CS (COMM)/1089/2024	MUKESH KUMAR PROP OF M/S PRATHAM TRADING CO Vs DEEPTI SHARMA ETC	7011312145	Anjali Negi(P),	30-04-2026	576		CONTESTED			
				RECOVERY		CS DJ/591/2021	MOHD IQBAL QURESHI@ MOHD IQBAL Vs MOHDALI, NADEEM QURESHI	9818463884	ARSHAD ALI(P),	08-04-2026	4688		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/100/2022	07/01/22	BALCORP LIMITED VS. M/S B.H MARKETING PVT. LTD.	Dev Ashish Mishra	9899662697	11/04/26	4555		CONTESTED	11/04/26		
			307	Civil	CS (COMM)/1015/2023	12/07/23	M/S LEKHA ADVERTISING AND MARKETING PVT. LTD. VS M/S KONASTH APPARELS	Shubham Kansal	9999449265	17/04/26	1010		CONTESTED	17/04/26		
			307	Civil	OMP/(COMM)/13/2025	08/04/25	Sri Selvi Indane Gas Agency and Ors. Vs. Godrej Finance Limited	M.P Srivignesh	9643716457	08/04/26	365		CONTESTED			
			307	Civil	OMP/(COMM)/54/2024	11/07/24	Biswajit Pramanik Vs. Capri Global Capital Limited	Ajay Singh Rathore	9810865440	06/04/26	634		CONTESTED			
			307	Civil	OMP/(COMM)/86/2024	25/09/24	Nine Projects Pvt. Ltd. Vs. Alpha Pacific Systems Pvt. Ltd.	Vivek Kumar	7838043334	20/04/26	572		CONTESTED			
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/775/2025	08-07-2025	KUNAL MITTAL Vs MANIK KUMAR MONDAL	Sameer Sidhar	9444446565	29-04-2026	295		Settled in Mediation Centre			Recovery of Money
			COURT ROOM 309	CS (COMM)	CS (COMM)/936/2025	19-08-2025	M/s JAIPUR READY MIX COMPANY Vs MUNICIPAL CORPORATION OF DELHI	A K Trivedi	9871441764	29-04-2026	253		Contested			Recovery of Money
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)/	17/2026	07-01-2026	MS ARIHANT KNITTERS Vs M/S COLORS CLOTHING			06-04-2026						
			401	CS (COMM)	/1300/2025	08-12-2025	DAGA FASHION CENTRE Vs DEVI ENTERPRISE			08-04-2026						
			401	CS (COMM)/	1634/2022	02-07-2022	M/S SHAKTI TRADING CO Vs M/S JES AND BEN GROUPO PRIVATE LTD.			16-04-2026						
			401	CS (COMM)/	1306/2025	10-12-2025	Amit Khanna Prop of M/s Saarthak Trading Co Vs Akash Proprietor of M/s Fashion Love Shirts			16-04-2026						

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			401	CS (COMM)	/42/2026	14-01-2026	JASVINDER KAUR Vs Municipal Corporation of Delhi			21-04-2026						
			401	CS (COMM)/	151/2026	03-02-2026	ITS AUTHORISED REPRESENTATIVE KARSAN CHAUDHARY Vs LIVPOWER TECH INTERNATIONAL LLP			24-04-2026						
			401	CS (COMM)	/1215/2025	18-11-2025	VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR Vs DAV LEE LAVACHAN PUBLIC SCHOOL			27-04-2026						
			401	CS (COMM)/	522/2025	14-05-2025	ANIL KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI			30-04-2026						
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL CASE	CS (COMM)/971/2023	01-07-2023	M/S KEMICIDES CROP PROTECTION PVT LTD		20-04-2026	Contested	DECREE	1024				
			402	CIVIL CASE	CS (COMM)/183/2024	02-02-2024	Corporation Ltd Vs Remson Prime Technologies Pvt Ltd		07-04-2026	Contested	DECREE	795				
			402	CIVIL CASE	CS (COMM)/786/2024	22-07-2024	METALS AND STEEL LIMITED Vs RAHUL SHARMA		27-04-2026	Contested	DECREE	644				
			402	CIVIL CASE	CS (COMM)/839/2024	02-08-2024	Engineers And Consultants Vs Municipal Corporation Of Delhi		09-04-2026	Contested	DECREE	615				
			402	CIVIL CASE	CS (COMM)/980/2024	09-09-2024	MUKESH GOEL Vs MUNICIPAL CORPORATION OF DELHI		11-04-2026	Contested	DECREE	579				
			402	CIVIL CASE	CS (COMM)/1201/2024	28-10-2024	INDIA PVT LTD Vs PREMIER PAINTS AND COLOUR INDUSTRIES		27-04-2026	Contested	DECREE	546				
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	86/2024	30-01-2024	JAI ENTERPRISES VS CHANDAN AND CHANDAN	Dhruv Dwivedi	9999653945	22-11-2025	292 DAYS	yes	CONTESTED	NIL	NIL	
				(CS COMM)	511/2023	08-07-2023	VIVEK CHANDELA VS ANKIT JAIN			28-11-2025	469 DAYS	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)	CS (COMM)/622/2025	24/07/25	ZIRCON EXPORTS PVT LTD Vs GANNONECH DUNKERLEY AND CO LTD	SHREYDADHE	7503710142	04/04/26	254	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/794/2023	26/10/23	NEELKANTH ENTERPRISES PVT LTD Vs VISHAL GUPTA	RAJEEV KR	9873921590	08/04/26	895	NA	DECREE	Nil	Nil	

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				CS (COMM)	CS (COMM)/339/2023	15/04/23	MR. CHAMAN LALAKSHAY SINGHAL Vs MR. NAVEENS HRIVASTAV KUMAR		9810844052	10/04/26	1091	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/286/2024	27/03/24	BENNETT COLEMAN AND SHAILENDER CO LTD Vs ANISHA JAIN SINGH		9810116732	11/04/26	745	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/244/2024	14/03/24	M/S SARAS KNIT INDIA Vs M/S CHARAN PAADUKA INDUSTRIES PVT LTD	RINKY	8130707356	16/04/26	763	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/40/2023	06/01/23	DAGA TRADING SANJAY COMAPNY PRIVATE LIMITED Vs YFC PROJECTS PVT LTD MISHRA	KR	9818336108	18/04/26	1198	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/605/2024	19/07/24	NITIN TEKRIWAL HUF Vs WORLD FOOD NETWORKS LLP	SANJEEV KR.	9811113374	22/04/26	642	NA	DECREE			
				CS (COMM)	CS (COMM)/670/2024	03/08/24	STATE BANK OF INDIA Vs SANGEETA	SASHOK BEHAL	KR9810019614	25/04/26	630	NA	DECREE			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/365/2022	CS (COMM)/365/2022	20-05-2022	AWL AGRI BUSINESS LIMITED Vs CANARA BANK AND ANR			15-04-2026			DECREE			
				CS (COMM)/996/2022	CS (COMM)/996/2022	22-12-2022	ORIENT BELL LIMITED Vs MS. ABHILASHA SINGH PROP. OF ABHILASHA ENTERPRISES			27-04-2026			DECREE			
				CS (COMM)/522/2024	CS (COMM)/522/2024	01-07-2024	Sanjay Jain Vs Nand Lal			01-04-2026			DECREE			
				CS (COMM)/363/2025	CS (COMM)/363/2025	05-05-2025	SACHIN JAIN Vs RAMESH CHAND JAT			25-04-2026			DECREE			
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/980/2024	CS (COMM)/980/2024	18-11-2024	SHAKUNTLA BANSAL Vs JAINESHWAR KUMAR JAIN PROP. M/S SIGNATURE WINDOWS			09-04-2026		YES	DECREE			
				Counter Claim/33/2025	Counter Claim/33/2025	24-07-2025	M/S LATAMBARCEM BREWERS PVT LTD. Vs M/S ZETA BUILDTECH PVT LTD			02-04-2026		YES	DISMISSED			
				CS (COMM)/214/2025	CS (COMM)/214/2025	18-03-2025	SHRI BALAJI STEEL Vs S D ENGINEERING PVT LTD			11-04-2026		YES	DECREE			
				CS (COMM)/228/2025	CS (COMM)/228/2025	22-03-2025	ZETA BUILDTECH PVT LTD Vs LATAMBARCEM BREWERS PRIVATE LIMITED			02-04-2026		YES	DECREE			
				CS (COMM)/492/2025	CS (COMM)/492/2025	03-06-2025	M/s Balaji Engineers Vs M/S Medical Products Service			24-04-2026		YES	DISMISSED			

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				CS (COMM)/717/2025	CS (COMM)/717/2025	25-08-2025	OM LOGISTICS LIMITED Vs MARTIN AND BROWN BIO SCIENCES PVT LTD			28-04-2026		YES	DECREE			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		ARBTN	1162/2018	14/05/18	BRUNDAVANA HIGH SCHOOL Vs EDU SMART SERVICES PVT LTD	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1163/2018	14/05/18	BRUNDAVANA HIGH SCHOOL Vs EDU SMART SERVICES PVT LTD	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1164/2018	14/05/18	SAI VIDYA KENDRA v. EDUCOMP SOLUTIONS	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1165/2018	14/05/18	SAI VIDYA KENDRA v. EDUCOMP SOLUTIONS	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1166/2018	14/05/18	ST. MARKS PUBLIC SCHOOL v. EDUCOMP SOLUTIONS	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	3902/2018	10/08/18	RAGHBIR SINGH Vs. EDU SMART SERVICES	KRISHNA DATTA MULTANI ANDZEESHAN DIWAN	999-999-7189	04/04/26	2794	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	5599/2018	05/10/18	C. R. BHARATIYA VIDYA MANDIR SR SECONDARYSCHOOL v. EDU SMART SERVICES PVT. LTD.	VISHAL MANN	9899934315	04/04/26	2738	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM.)	15/2018	25/10/18	OXFORD PUBLIC ENGLISH HIGH SCHOOL Vs. EDUSMARTSERVICES PVT LTD(OBJ-34)	GARUDATTA N. ANKOLEKAR	9899166560	04/04/26	2718	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM.)	08/2019	08/01/19	BRUNDAVANA HIGH SCHOOL v. EDU SMART SERVICESPVT. LTD. AND ANR.	T.S SHANTHI	9811023289	04/04/26	2643	NO	ALLOWED	NIL	NIL	U/S 34
				OMP (COMM.)	09/2019	11/01/19	LITTLE ANGELS HIGH SCHOOL Vs. M/S EDUSMARTSERVICE PRIVATE LIMITED	Amandeep Singh	9711570956	04/04/26	2640	NO	ALLOWED	NIL	NIL	U/S 34
				OMP (COMM.)	25/2019	02/02/19	THE ALISONS SCHOOLD Vs. EDUCOMP SOLUTIONS LTD	V.N. JHA & B.K. SINGH	8586903263	04/04/26	2618	NO	ALLOWED	NIL	NIL	U/S 34
				OMP (COMM.)	96/2021	09/10/21	COMMANDING OFFICER, INS INDIA SARVESHSECURITY SERVICES PVT. LTD.	NEELAMPREET KAUR	9650080047	08/04/26	1642	NO	ALLOWED	NIL	NIL	U/S 34
				OMP (COMM.)	39/2020	30/03/20	SUNGLOW CAPITA SERVICES LTD. v. SHANTILALBOTHRA (HUF)	GAURAV KUMAR SINGH	011-41062121	11/04/26	2203	NO	REJECTED	NIL	NIL	U/S 34

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
				OMP (COMM.)	87/2020	02/11/20	M/S BRAHMAPUTRA INFRASTRUCTURE LTD. v. M/SPUSHPA SALES PVT. LTD.	Deepak Chaudhary Associates	9717207676	16/04/26	1991	NO	REJECTED	NIL	NIL	U/S 34
				OMP (COMM.)	204/2025	22/12/25	INFRASTRUCTURE DEVELOPMENT AGENCY v. DECCAN CONSULTING ENGINEERS PVT LTD THROUGH ITS	Chakraborty, Mihir Samson, Shreya Munoth, Vaishnavi Prasad, Harsha	9971846684	16/04/26	115	NO	ALLOWD	NIL	NIL	U/S 34
				OMP (COMM.)	120/2023	05/09/23	UNION OF INDIA v. M/S ANAND AND COMPANY	RamKawar	9810634209	18/04/26	956	NO	PARTLY ALLOWED	NIL	NIL	U/S 34
				OMP (COMM.)	88/2021	13/09/21	M/S INFRASTRUCTURE AND ANR Vs. HDB FINANCIALSERVICES LTD	KCA & ASSOCIATES VATSAL KUMAR	9953689591	22/04/26	1682	NO	ALLOWD	NIL	NIL	U/S 34
				OMP (COMM.)	206/2024	03/10/24	MKU LTD. v. MINISTRY OF HOME AFFAIRS, UNION OF INDIA.	GEETA SHARMA	9910006702	27/04/26	571	NO	ALLOWD	NIL	NIL	U/S 34
				OMP (COMM.)	10/2024	16/01/24	SOHAN LAL COMMODITY MANAGEMENT PVT. LTD. AND ORS. v. ASHOK KUMAR MITTAL	VENKITA SUBRAMONIA M T.R.	9899057063	27/04/26	832	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM.)	09/2023	19/01/23	RAJMANGAL YADAV v. UNION OF INDIA THROUGH EXECUTIVE ENGINEER	OM PRAKASH	8076028046	29/04/26	1196	NO	ALLOWD	NIL	NIL	U/S 34
				CS (COMM.)	580/2021	08/12/21	SCHENKER INDIA PVT LTD v. WHILEFIELDS OVERSEAS LTD	AADHYA LEGAL	40728999	01/04/26	1575	YES	DECREED	NIL	NIL	RECOVERY
				CS (COMM.)	433/2024	16/05/24	RAJ KUMAR JINDAL Vs. M/S SHAPOORJI PALLONJI AND CO. PVT. LTD. AND ORS.	SAURABH BINDAL	9953858787	23/04/26	707	YES	DECREED	NIL	NIL	RECOVERY
				CS (COMM.)	435/2021	21/10/21	VALVOLINE CUMMINS PVT LTD v. SH. NARESH KUMAR PROPRIETOR M/S SASLAR OIL AGENCY	VARUN GUPTA/SIMRAN WASON/SHUBHAM	9810476767, 8826261410	28/04/26	1650	YES	DECREED	NIL	NIL	RECOVERY
				CS (COMM.)	18/2021	13/01/21	REALISTIC REALTORS PVT. LTD. Vs. GM ENTERPRISES	Bharat Gupta / Varun Tyagi	011-45640851	30/04/26	1933	YES	DECREED	NIL	NIL	RECOVERY
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP - COMM	200 / 2024	18.09.2024	DELHI DEVELOPMENT AUTHORITY VS. STALLION SECURITY	MS. PROMILA KAPOOR	9811106945	06.04.2026	566	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP - COMM	33 / 2023	21.03.2026	INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT LTD. VS. MESSRS R K JAIN AND SONS HOSPITALITY	SH. AKASH VERMA	9697980007	08.04.2026	47	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP - COMM	94 / 2025	08.07.2025	PANKAJ TYAGI VS. SBI CARDS AND PAYMENTS SERVICES LTD.	SH. ARPIT JAIN	9811595800	09.04.2026	276	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP - MISC. COMM	13 / 2026	30.03.2026	VK NUTS PRIVATE LIMITED VS. SHRI A S ENTERPRISES	SH. BINDRA RANA	9818202368	18.04.2026	20	NA	CONTESTED	NA	NA	U/S 29-A ARBITRATION & CONCILIATION ACT 1996

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED/SETTLED)	OF DATE OF EXECUTION OF DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				CS (COMM.)	798 / 2024	24.09.2024	AIS GLASS SOLUTIONS LTD. VS. SUN CONTROL SYSTEMS	SH. RAJDEEP RAO	9811024784	18.04.2026	572	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	55 / 2023	20.01.2023	ANAND MEDIPRODUCT PVT. LTD. VS. DELHIVERY LTD.	SH. SUKRIT R. KAPOOR	9560074359	30.04.2026	1197	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	779 / 2024	20.09.2024	DEUTSCHE BANK AG VS. MR. CHINTAN NAITHANI	SH. GURVINDER SURI	9971357074	30.04.2026	588	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM.)/391/2024	02/05/24	MS FAITH MERCANTILE PVT LTD VS VISHWAKARMA SCALES PRIVATE LIMITED	Sh. Rahul	NOT AVAILABLE	01/04/26	699	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/65/2023	01/05/23	UNION OF INDIA VS SAKSHI ENGINEERING WORKS	Sh. Deepak Jain	8076013486	07/04/26	1072	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/720/2022	23/08/22	RANI CHARNALIA VS CIFCO LIMITED	Sh. Irfan Ahmad	8375987225	18/04/26	1334	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SECTION 9 OR ARBITRATION & CONCILIATION ACT	OMP (COMM.)/250/2025	07/11/25	NANDI MEDICOS VS DELHI METRO RAIL CORPORATION	Sh. Rajiv Bajaj	9810806329	23/04/26	167	NO	DISMISSED	NIL	NIL	SECTION 9 OR ARBITRATION & CONCILIATION ACT
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/181/2025	17/11/25	SARASWATI DOT COM PVT LTD AND ORS VS ALANKIT LIMITED	Sh. Shahil Rao	NOT AVAILABLE	27/04/26	161	NO	ALLOWED/SET ASIDE	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/252/2022	02/03/22	SATYA PRAAKSHI BARANWAL VS ASWATH INNOVATION PVT. LTD.	Ms. Sneha Shreya	NOT AVAILABLE	30/04/26	1520	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH		CS (COMM)/156/2023	18-03-2023		A C VARSHNEY VS NAVYUGA ENGINEERING CO LTD	Sh. vipin Kumar Prabhat	9911371736	07-04-2026	1116	NA	NA			Suit for Recovery
				CS (COMM)/384/2024	09-08-2024		Geeta Dev Vs Vipin Bharadwaj	Sh. Arjun Harkauli	9818072418	09-04-2026	608	Yes	DECREED			Suit for Recovery
				CS (COMM)/588/2022	14-10-2022		SHAKIR Vs AKM MOTORS PRIVATE LIMITED	Sh. Ankur Singhal	9811126091	10-04-2026	1274	Yes	DECREED			Suit for Recovery
				CS (COMM)/104/2023	23-02-2023		M/S G. D BROTHERS VS SOULGENIE HEALTH PATHWAYS LLP	Sh. SY Jamal	9818679782	30-04-2026	1162	Yes	DECREED			Suit for Recovery
				CS (COMM)/302/2023	19-05-2023		SOULGENIE HEALTH PATHWAYS LLP Vs M/S G. D. BROTHERS	Ms. Surbhi sharma	9999099325	30-04-2026	1077	Yes	DECREED			Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 51/2025	09-10-2025	RAJNEESH KUMAR VS KOTAK MAHINDRA BANK	SABHISHEK KUMAR	7011590542	24-04-2026	197	-	CONTESTED/DISMISSED	-	-	-

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			6, New Court Block-I	Commercial	CS (COMM) 716/2022	20-12-2022	SERVOTECH ELECTRICLS PVT LTD VS INDUSTRIAL POWER CONTROL	RAKESH KUMAR	9910280608	16-04-2026	1213	-	CONTESTED/DISMISSED	-	-	-
			6, New Court Block-I	Commercial	ARBT. 152/2015	02-11-2015	DELHI JAL BOARD VS I M SINGH	K. KIRAN	9818893995	30-04-2026	3832	-	CONTESTED/DISMISSED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 394/2023	09-06-2023	SANJAY GUPTA VS FOCUS IMAGING & RESERCH	MAHESH KATYAYEN	9810133604	21-04-2026	1047	-	CONTESTED/DISMISSED	-	-	-
			6, New Court Block-I	Commercial	OMP (COMM) 44/2025	27-08-2025	M/S OMAULI AGRO EXPORTS VS M/S SMALL FARMERS BUSINESS	KK AGGARWAL	9810006579	07-04-2026	223	-	CONTESTED/DISMISSED	-	-	-
25	SH. SANDEEP YADAV	SOUTH	47, New Court Block-I	Commercial	CS (COMM)/598/2022	18-10-2022	BORDERFREE CUISINES LLP Vs AZIMUTH BUSINESS ON WHEELS PRIVATE LIMITED	UDIT MEHRA	7011003756	20-04-2026	1280	Yes	CONTESTED	NA	NA	suit for recovery
			47, New Court Block-I	Commercial	CS (COMM)/645/2022	16-11-2022	STATE BANK OF INDIA VS HANS RAJ	RANI BHARDWAJ	9643680913	28-04-2026	1259	Yes	CONTESTED	NA	NA	suit for recovery
			47, New Court Block-I	Commercial	CS (COMM)/168/2021	12-04-2021	M/S BALDEV METALS PVT. LTD. Vs M/S UNIVERSAL METALLICS PVT. LTD.	SANUPAM PRAKASH	9871052074	30-04-2026	1844	Yes	CONTESTED	NA	NA	suit for recovery
			47, New Court Block-I	Commercial	CS (COMM)/667/2022	28-11-2022	M/S UNIVERSAL METALLICS PVT LTD Vs MS BALDEV METALS PVT. LTD.	SANUPAM PRAKASH	9871052074	30-04-2026	1249	Yes	CONTESTED	NA	NA	suit for recovery
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 334/2025	16.07.2025	STATE BANK OF INDIA VS DHARMENDRA KUMAR	SHIV KUMAR TYAGI	9811059032	09.04.2026	267	YES	Contested	NIL	NIL	Suit for recovery
			29, New Court Block-II	Commercial	OMP (COMM.)/59/2023	17.10.2023	DIAGNOSTICS LIMITED FORMERLY KNOWN AS SRL LIMITED Vs M/S TERESA DIAGNOSTICS CENTRE THROUGH ITS	MANU BAJAJ	011-43434600, 9971357074	06.04.2026	902	NA	Contested	NIL	NIL	Application u/s 34 of A & A Act
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/621/2023	23-11-2023	RADO URHAN VS ASHOK KUMAR	SH. ARPIT SINGH	11-26843455	09-04-2026	868	-	SUIT DISMISSED	-	-	SUIT U/S 134 & 135 OF TRADE MARKS ACT
			40, New Court Block-II	Commercial	CS (COMM)/638/2023	06-12-2023	M/S FINWIZZ FINANCIAL SERVICES VS OXYZO FINANCIAL SERVICES	SH. SHALAJ MRIDUL	9810656757	13-04-2026	859	YES	SUIT DECREED	-	-	SUIT FOR RECOVERY

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			40, New Court Block-II	Commercial	CS (COMM)/69/ 2025	06-02-2025	IDBI BANK LTD. VS GANGA	JAYNATH SHAH	8287726920	17-04-2026	435	YES	SUIT DECREED			SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM)/310/2024	06-07-2024	SBI VS SURESH KUMAR	SH. K. K. SINGH	9810343732	18-04-2026	742	YES	SUIT DISMISSED			SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM)/377/2021	16-11-2021	BHIM SAIN MITTAL VS PYARE LAL AND SONS	SH. RISHAB YADAV	8586863313	18-04-2026	1614	YES	SUIT DECREED			SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM)/659/2023	16-12-2023	RAJ KUMAR DHINGRA VS TARUN GIDHWANI	SH. MAYANK SHARMA	9910092484	29-04-2026	865	YES	SUIT DECREED			SUIT FOR RECOVERY
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM)	907/2025	12-11-2025	ANKUSH MAHAJAN VS MS NEW SHOP CSTORE NETWORK PVT LTD AND ORS	Ankit Bhutani	9953474180	04-04-2026	143	NO	CONTESTED			
				CS(COMM)	345/2019	10-09-2018	M/S LUXOTTICA GROUP S.P.A VS MUNEET KUMAR	Mankaran Singh	9650682928	08-04-2026	2767	NO	CONTESTED			
				OMP(COMM)	80/2023	23-08-2023	QWAZENT TALENT SOLUTIONS PVT LTD VS VIBHA SETHI	Aditya Prasad	011-42641454	15-04-2026	966	NO	CONTESTED			
				OMP(COMM)	108/2023	29-11-2023	DELHI DEVELOPMENT AUTHORITY VS MS WARDHMAN INFRA AND ANR	Mayank Bamniyal	9971999961	18-04-2026	871	NO	CONTESTED			
				CS(COMM)	149/2023	14-02-2023	PAWAN SAGAR JAIN VS MS HOTSPOTS SALES AND SOLUTIONS PRIVATE LIMITED	Deepak Kumar Srivastava	8178674311	22-04-2026	1163	NO	CONTESTED			
				OMP(I)(COMM)	19/2026	14-01-2026	KAPSTON SERVICES LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD AND ORS	Sonam Gupta	8869999537	27-04-2026	103	NO	CONTESTED			
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS (COMM)/203/2025	45727	THRUST SYSTEMS THROUGH ITS AR SH APURAV AGNIHOTRI VS SHOYEB ULLAH BEG PROP OF ADVANCE STAGE LIGHTS	Chandra Bhushan Tiwari(P),	N/A	46127	400	YES	DISMISSED			
					CS (COMM)/253/2025	45743	REETA KHANNA Vs AKS INFINITY PROPRIETOR MR ANEESH KHAN	DEV RAJ SHARMA(P),	N/A	46132	389	YES	PARTLY DECREED/DISMISSED			
					OMP (COMM.)/1/2026	46028	MAHARISHI VALMIKI HOSPITAL Vs M/S SARVESH SECURITIES SERVICES PVT. LTD.	SFIRDOUSE QUTB WANI(P),	N/A	46132	104	YES	PETITION DISMISSED			

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					CS (COMM)/248/2024	45385	M/s Convergia Digital Education Pvt Ltd Vs Hans International School And Anr	RAJESH KUMAR(P),	N/A	46134	749	YES	DECREED			
					CS (COMM)/650/2025	45873	ARVEE TRADING COMPANY Vs ALFA ELECTROICS	Vikrant Choudhary(P),	N/A	46141	268	YES	DECREED			
					CS (COMM)/579/2021	44539	CLASSIC MOTORS PRIVATE LIMITED Vs AUTOMARK MOTORS PRIVATE LIMITED	BOBBY ANAND(P),	N/A	46142	1603	YES	DECREED			
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/292/2020	44123	ARVIND GAUR Vs SHILPI MARWAHA	BHAVYA GOYAL	9811556470	46122	1999	YES	Contested			
				COMMERCIAL SUIT	CS DJ/665/2021	44459	MS. NEELAM AHUJA Vs R.K. ASSOCIATES	BIRENDRA KUMAR MISHRA	23070065	46140	1681	YES	Contested			
				COMMERCIAL SUIT	CS DJ/686/2021	44462	MS. NEELAM AHUJA Vs R. K. ASSOCIATES	BIRENDRA KUMAR MISHRA	23070065	46140	1678	YES	Contested			
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/875/2023	26.09.2023	CANARA BANK Vs DEVENDER KUMAR S/O MR PREM SINGH	RITU MISHRA (P)	9873706792	02.04.2026		--	--			
				Arbitration and Conciliation Act	OMP (I) (COMM)/30/2026	31.01.2026	M/s Oval Bean Hospitality Private Limited Vs ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD.	P R RAJHANS	9811097145	20.04.2026	919	--	--			
				Commercial suit	CS (COMM)/78/2022	06.01.2022	RAVI KUMAR SOLI PROPRIETOR UNIQUE HOSPITALITY OFFICEPULSE TECHNOLOGY PRIVATE LTD AND ANR	NEERAJ KUMAR SINHA	8825276304	28.04.2026	79	--	--			
				Commercial suit	CS (COMM)/684/2025	26.08.2025	Eezpack Pvt. Ltd. Vs Shri Alok Kumar Ranjan	RAGHAV SWAROOP	9999462358	30.04.2026	1573	--	--			
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL SUIT	CS/COMM/426/23	03-05-2023	M/S V-CONNECT SYSTEMS AND SERVICES PVT LTD Vs M/S BRAINZTORM TECHNICAL CHALLENGE AND ORS	SUNIL KUMAR(P),	9350549030	01-04-2026	1064	YES	Contested			
				COMMERCIAL SUIT	CS/COMM/389/24	21-05-2024	M/S ALL-WAYS LOGISTICS (CHA) PVT LTD Vs M/S ESSAR INDUSTRIES AND ORS	Akshay Kumar(P),	9811479499	01-04-2026	680	YES	Contested			
				REVIEW PETITON	RP/15/25	18-12-2025	M/S NAKSH JWELLERS Vs RISHI SEHDEV AND ANR	Chaaitanya Jain(P),	8585954922	16-04-2026	119	YES	Contested			

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				COMMERCIAL SUIT	CS/COMM/2892/24	22-07-2024	M/S CUTE CARE LIFE SCIENCES PVT LTD Vs M/s GUPTA JEE PHARMA	Rohit Gour(P),	8486057784	17-04-2026	634	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/170/21	15-03-2021	ANAMIKA SOOD Vs SAREGAMA INDIA PVT LTD	TEJVEER BHATIA(P),	8273309452	18-04-2026	1860	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/402/24	24-05-2024	M/S ECOWISE TRADING PVT LTD Vs WEST WIND PROJECTS	Chaitanya Parihar(P),	9899522224	23-04-2026	699	YES	Contested	--	--	
				REVIEW PETITION	RP/13/24	24-10-2024	M/S QUASAR MEDIA PVT LTD Vs M/S Y-AXIS SOLUTIONS PVT LTD	INITISH CHAUDHARY(P),	9810575121	24-04-2026	547	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/443/25	23-05-2025	MANTU MANDAL Vs MS VAISHALI	Chandra Shekhar Yadav(P),	9810209981	24-04-2026	336	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/222/20	29-08-2020	M/S BABU RAM OM PRAKASH Vs JAGDISH GEHLOT TRADING M/S JM MEHANDI UDHYOG	SANJAY ASKUMAR AGGARWAL(P),	9873262006	25-04-2026	2065	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/593/25	21-07-2025	M/S DUTTA INDUSTRIAL SEWING MACHINE Vs M/S SAI CREATION	Shubham Kumar Patel(P),	9958779301	28-04-2026	281	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/84/20	04-02-2020	M/S SB MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	SVIKAS SETHI(P),	9891788743	29-04-2026	2276	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/105/20	15-02-2020	M/S SB MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	SVIKAS SETHI(P),	9891788743	29-04-2025	1900	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/1083/25	23-12-2025	UNION BANK OF INDIA Vs MEENA DEVI AND ANR	AYUSH KUMAR(P),	9971839717	29-04-2024	603	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/1084/25	23-12-2025	UNION BANK OF INDIA Vs SHAKUNTALA AND ANR	AYUSH KUMAR(P),	9971839717	29-04-2023	969	YES	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/449/25	24-05-2025	BANK OF BARODA Vs UMESH PRASAD	ANSHUMAN SRIVASTAVA(P),	9990042642	01-04-2026	312	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS(COMM)/1091/2022	05.11.2022	MAHER SINGH VS. PIYUSH SMART TRADERS AND DEVELOPERS PVT. LTD. AND ORS.	AMIT SRIVASTAVA	8920264352	01.04.2026	1244	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS(COMM)/2502/2024	02.07.2024	M/S VEE EXCEL DRUGS AND PHARMACEUTICALS PVT. LTD. VS. NITYA VAISHNAVI SINGH AND ANR.	PRASHANT SINGH	9811069602	01.04.2026	639	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS(COMM)/245/2023	14.03.2023	SHRI AJAY BAJAJ PROPRIETOR OF S.K. PRINT PROCESS VS. SINGH AMISEE EDUCATIONAL AIDS LLP AND ORS.	SURJEET SINGH MALHOTRA	9999953334	10.04.2026	1124	YES	CONTESTED/DISPOSED	---	---	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED/ SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYS SECTION
				COMMERCIAL CASE	CS(COMM)/672/2025	19.08.2025	RAMAN KUMAR GABA VS. ANJANAJYOTI SYSTEMS PVT. LTD. AND ANOTHER	RAVINDER KUMAR ARORA	9350288000	17.04.2026	242	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS(COMM.)3851/2024	16.11.2024	M/S SHIV ASSOCIATES VS. M/S INDO SPIRIT AND ORS.	VAIDANT CHADHA,ANIL GUPTA	9811042999	24.04.2026	525	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS(COMM.)/3889/2024	26.11.2024	MS WD 40 MANUFACTURING COMPANY VS BAKSHI AEROSOLE PRIVATE LIMITED AND ORS.	SUDARSHAN KUMAR BANSAL	9810132015	24.04.2026	515	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS(COMM.)/331/2020	25.11.2020	NATIONAL SEEDS CORPORATION LTD. VS. M/S COST TO COST COMPUTERS AND LINGON IMPEX	YASHVARDHAN	9650057524	27.04.2026	1980	YES	CONTESTED/DECREED	---	---	
				U/S 9	OMP(I)(COMM.)/54/2026	11.02.2026	M/S SHRI JAGDISH JAN KALYAN EDUCATIONAL TRUST VS. THE DELHI PUBLIC SCHOOL SOCIETY	AKASH YADAV AND AISHWARYA JAIN	91-7217761566	17.04.2026	66	YES	CONTESTED/DISPOSED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	es (COMM)	CS (COMM)/467/2022	18-05-2022	SANJHA CHULHA THROUGH AUTHORIZED REPRESENTATIVE VS SANJHA CHULHA	SHUBHANKAR SEN GUPTA	9899875487	11-04-2026	1428	Yes	DISMISSED	N/A	N/A	-
				es (COMM)	CS (COMM)/66/2025	23-01-2025	PROPRIETOR OF SS ENGINEERING WORKS Vs M/S ETAY ENGINEERING PRIVATE LTD THROUGH ITS	YOGRAJ GULLA	9811132049	18-04-2026	450	Yes	DISMISSED	N/A	N/A	
				es (COMM)	CS (COMM)/785/2025	25-09-2025	PLUS 4 U SOLUTIONS PVT LTD Vs PANDORA INC AND ORS	SATYA PARKASH	7763088371	22-04-2026	209	Yes	Referred to Arbitration on Application us 8 of A&C Act vide above date.	N/A	N/A	-
				OMP	OMP (COMM.)/29/2024	14-02-2024	Shiv Kumar Sharma Vs Smt Kalawati Chanana	RAMESH KUMAR	9810053989	24-04-2026	496	Yes	DISMISSED	N/A	N/A	
				es (COMM)	CS (COMM)/708/2022	22-04-2022	M/S GALAXY OFFSET INDIA LTD Vs M/S MAHAAN MILK FOODS LTD	ANKUR GOEL	9811244145	28-04-2026	1467	Yes	DECREED	N/A	N/A	
				es (COMM)	CS (COMM)/2920/2024	27-07-2024	UMA DEVI Vs SARDAR SWARN SINGH NATIONAL INSTITUTE OF BIO ENERGY AND ANR.	DEVENDER SINGH	9818317222	29-04-2026	641	Yes	DISMISSED	N/A	N/A	-
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS DJ	620/2022	44761	RAUNAK VATIKA PVT.LTD. v. CHANDRA SHEKHAR KUMAR	ADITYA SAURABH RAVIKESH SINHA	9431266021 & 9350806823	16140	1379	No	CONTESTED	N.A.	N.A.	
				CS (COMM)	373/2024	45429	MANOJ KUMAR v. VTS	ABHISHEK KUMAR MALKHAN SINGH	9811074290 & 9650920813	16141	712	No	CONTESTED	N.A.	N.A.	
				OMP (COMM)	1/25	45660	TELECOMMUNICATIONS CONSULTANTS v. A. J. ASSOCIATES	ACM LEGAL & HITENDRA NATH RATH	9650536787 & 9990118668	16142	482	No	CONTESTED	N.A.	N.A.	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	118/2020	25-02-2020	DISH INFRA SERVICES PVT. LTD. VS. MINDSCAPE TELEMARKETING PVT.LTD.	TUSHAR SINGH CHANDRA GUPTA	NIL	06-04-2026	2231	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	63/2025	27-02-2025	PUNJAB NATIONAL BANK VS. ELECORR INC	MADHAV KR. PATHAK VS. Y.K. YATI	NIL	16-04-2026	414	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	152/2025	09-05-2025	A MISHRA VS M/S DENASA BUILDCON	MUKUL TYAGI VS. SWETAB KUMAR	NIL	25-04-2026	346	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	75/2024	28-02-2024	MONTAGE ENTERPRISES PVT.LTD.VS. SHREESINGH ANJANEYA AGRO TECH PVT. LTD.	KAISHNA SINGH VS. VIBHAV CHATURVEDI	NIL	27-04-2026	789	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	22/2025	04-08-2025	UCO BANK VS SHIPRA SINGH KAIN	Y.K. SHARMA VS. ANKIT TYAGI	NIL	22-04-2026	258	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST		C.S. (COMM)	13/2022	23-02-2022	M/S SUPER SURGMED PVT LTD Vs M/S SHISHTI-PHARMA			20-04-2026			CONTESTED	No Execution filed till date		
			201, New Building KKD	C.S. (COMM)	128/2024	13-11-2024	Saket Sachdeva Vs MS Decorators Pvt Ltd			09-04-2026			CONTESTED	No Execution filed till date		
				C.S. (COMM)	53/2025	08-04-2025	NAININI GROUP THROUGH ITS PROP MR VISHAL GUPTA Vs R S INTERNATIONAL THROUGH ITS ANIL GUPTA PARTNERS			24-04-2026			CONTESTED	No Execution filed till date		
			--do--	C.S. (COMM)	77/2025	24-05-2025	MEGH MEDITECH PVT LTD Vs DR JASBIR SINGH-BHANDARI			01-04-2026			CONTESTED	No Execution filed till date		
			--do--	C.S. (COMM)	102/2025	26-07-2025	M/s RS International Vs M/s Naidini Group			24-04-2026			CONTESTED	No Execution filed till date		
			--do--	C.S. (COMM)	141/2025	18-11-2025	DIVISHA TRADING COMPANY THROUGH ITS PROPRIETOR MS AYUSHI-JAIN Vs GSVM STEEL INDIA PRIVATE LIMITED			22-04-2026			CONTESTED	No Execution filed till date		
			--do--	C.S. (COMM)	146/2025	27-11-2025	NAR BAHADUR ROKA Vs MATHURA DUTT JOSHI			02-04-2026			CONTESTED	No Execution filed till date		
			--do--	C.S. (COMM)	11/2026	29-01-2026	BSES YAMUNA POWER LTD Vs Gulam Mustafa			07-04-2026			CONTESTED	No Execution filed till date		
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)			CHATURVEDI PROP. OF M/S R K PAPER AND FULES Vs SUDHEER SHARMA PROP. OF HIMALAYA CRAFT	MS. NEHA JAISWAL	9013158798	23-04-2026	425	YES	DECREED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/112/2025	22-02-2025	ASHOK KUMAR JAIN PROP. M/S SHREE AADINATH TEXTILES Vs Kausagra Mishra Prop M/s Misa Enterprises	SH. ADITYA JAIN	8383953944	30-04-2026	373	YES	DECREED	NIL	NIL	

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			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)			Sunil Jain Vs M S Dravya Pharmaceutical Pvt Ltd	SH. ML GUPTA	9810830635	27-04-2026	34	NO	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/328/2025	19-05-2025	SHREE BANKEY BEHARI FABRICS PVT LTD Vs SILKI GODHA PROP SIVISH COLLECTION	SH. SEHDEV RANA	9718565756	08-04-2026	174	YES	DECREED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)			Ramesh Jindal Vs M/s Super Smelters Limited	M/S NEHA BUTTAN	981206484	25-04-2026	180	YES	DISMISSED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA		Commercial			State Bank of India Vs Navratan Mal Bafna Proprietor of Naman Garments	SUCHITA DIXIT	8896932838	02-04-2026	223	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/518/2025	22-08-2025	Sumitra Textiles Vs Bombay Dresses Prop Munnii Devi	ADITYA JAIN	8383953944	06-04-2026	644	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/388/2025	01-07-2025	Union Bank of India Vs Madan Tiwari	SAMARENDRA KUMAR	9999114922	06-04-2026	279	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/221/2024	05-04-2024	Ravi Aggarwal Prop Of Ms Fab India Vs Sanjay Khera	R. S. KELA	9268300000	10-04-2026	735	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/260/2024	01-05-2024	Shree Kamakhya Roadlines Pvt Ltd Vs Retail Space Fitouts And Infra Llp	CHAMAN SHARMA	9811861348	17-04-2026	716	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/508/2025	19-08-2025	RAJ KUMAR GUPTA Vs SUMIT GUPTA	SIDHANT DHINGRA	9650677902	18-04-2026	242	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 209	Commercial	CS (COMM)/707/2025	15-12-2025	State Bank of India Vs Bhubnesh Sharma Proprietor of New Anuradha Engg Works	SUCHITA DIXIT	8896932838	21-04-2026	127	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 210	Commercial	CS (COMM)/127/2022	11-02-2021	GEETA SHARMA AND ANR Vs PAWANGAURAV LAKHOTIA AND ORS	GAURAV KOHLI	9818647111	30-04-2026	1904	Yes	DECREED	Execution not filed	Execution not filed	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)			STATE BANK OF INDIA Vs VIRENDER SINGH TOMAR PROP OF DEVV SHAKTI GARMENTS	VIJAY PRAKASH	9810210832	21.04.2026	285	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA					M/S MEENAKSHI IN STYLE VS M/S BHARAT MILAP AND ANR							Execution not filed till date		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	304	COMMERCIAL	CS (COMM)/181/2022				9212327910	28-04-2026	1513 DAYS	-	DECREED			
			406	Civil	CS (COMM.)/55/2018	04-12-2018	PUNJAB NATIONAL BANK Vs VINOD KUMAR TRIPATHI			04-04-2026			Contested			

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					CS (COMM.)/369/2019	15-10-2019	M.S HI TECH PIPES LTD Vs M/S KMC CONSTRUCTIONS LTD			28-04-2026			Contested				
					CS (COMM.)/213/2020	17-11-2020	M/S PARAMOUNT IRON STEEL WORKS PVT LTD Vs SAN AUTOMOTIVE INDUSTRIES PVT LTD			28-04-2026			Contested				
					CS (COMM.)/374/2022	29-09-2018	RAVINDER KUMAR BATRA AND ORS Vs RAKESH BANSAL AND ORS			30-04-2026			Contested				
					CS (COMM.)/284/2023	17-04-2023	SANJEEV GOEL Vs MS V S YARNS PVT LTD			30-04-2026			Contested				
					CS (COMM.)/696/2023	19-09-2023	M/S SHIVAKARI FINANCE PVT LTD Vs APPAR MAGGU AND ORS.			30-04-2026			Contested				
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM)-249/23	01-04-2023	ADVENTURE MEDIA PVT LTD Vs MANJULA SANJAY BINJOLA	MUKESH AGGARWAL	N.A	01-04-2026	1096 DAYS	Yes	Contested	N.A	N.A		
					CS (COMM)-921/22	03-12-2022	M/S BANSAL TRADING CO. Vs RAVI HANDA	DASHISH KAPUR	N.A	04-04-2026	1218 DAYS	Yes	Contested	N.A	N.A		
					CS (COMM)-285/23	06-04-2026	SANJEEV GOEL Vs M/S JINDAL COTEX LTD	MUKESH KUMAR	N.A	06-04-2026	1085 DAYS	Yes	Contested	N.A	N.A		
					CS (COMM)-193/23	17-03-2023	RAKESH KUMAR MAHAJAN Vs M/S WIZUP VENTURES P. LTD AND ORS	BRLJESH TIWARI	N.A	11-04-2026	1121 DAYS	Yes	Contested	N.A	N.A		
					CS (COMM)-266/22	18-04-2022	SWIFT SECURITAS (P) LTD Vs MBS SCHOOL OF PLANNING ARCHITECTURE	SUNIL GOYAL	N.A	15-04-2026	1458 DAYS	Yes	Contested	N.A	N.A		
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL														
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL														
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	NIL														
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	Counter Claim/38/2023	25-10-2023	MAYURI MAHINDERU Vs ANIL JAIN	Atul Kumar	9560960020	14-03-2026	811		Contested (DISMISSED)	Recovery of money	
			613	Commercial Suit	CS (COMM)/144/2023	22-03-2023	ANIL JAIN Vs MAYURI MAHINDERU	Bharat Gupta	8586877727	14-03-2026	1088		Contested (DISMISSED)	ORDER,37 CPC	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYSSECTION OF
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 291/2023	07.06.2023	TANIKRITI INDUSTRIES Vs INSPARCO TECHNOLOGIES	MR. ROHIT RATHI	9818999686	06.04.2026	1034 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 462/2022	28.09.2022	THE NAINITAL BANK LIMITED Vs GAYATRI DEVI	MR. ALOK MOHAN	9818404186	22.04.2026	1302 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 267/2025	24.05.2025	BANK OF BARODA Vs RAVI KUMAR	MS. SUDHA SHUKLA	9899913203	24.04.2026	335 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS9COMM) 656/2025	29.11.2025	UNION BANK OF INDIA Vs PACE GLOBAL	MR. ROHTASH KUMAR JAJORIA	9869750997	30.04.2026	152 DAYS	NIL	NIL	NIL	NIL	
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	OMP (COMM)	02/2026	23.01.2026	Design Accord Consultants Vs Enviro Comfort Engineering Services	Harsh Vardhan Sharma	9868300077	15.04.2026	82 DAYS	YES	CONTESTED (DISMISSED)			
			509	CS(COMM)	393/2025	24.07.2025	State Bank of India Vs Vinay Kumar	R.N. SINGH	9868523230	21.04.2026	271 Days	Yes	CONTESTED (DECREED)			
			509	CS(COMM)	117/2023	07.03.2023	JAI MAA VAISHANO STEEL Vs GULSHAN GUGANI	SUMIT ARORA	9899218311	22.04.2026	1142 Days	Yes	CONTESTED (DECREED)			
			509	CS(COMM)	463/2025	30.08.2025	Bank of Baroda Vs Meenakshi	HUNNY SHARMA	9650501903	24.04.2026	237 Days	Yes	CONTESTED (DECREED)			
			509	CS(COMM)	415/2025	04.08.2025	CANARA BANK Vs SHAKUNTALA NATHS ANJEEV PROP SCHWARZKOPF GCHOPRA STUDIO	SANJEEV CHOPRA	9711142200	27.04.2026	266 Days	Yes	CONTESTED (DECREED)			
			509	CS(COMM)	301/2025	30.05.2025	ANIL JAIN Vs ROADPINS TECHNOLOGIES PVT LTD	SUDHIR ANAND	9560322277	29.04.2026	334 Days	Yes	CONTESTED (DECREED)			